NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/19/(IB)/2018

NAME OF THE PETITIONER(S)

: AMR ENERGY RESOURCES PVT LTD

NAME OF THE RESPONDENT(S)

: DHANALAKSHMI PAPER MILLS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

2. R. VIDHYACHANKAR] Counsel for Respondent (C/D)
R. ASHOK KUMAR

ORDER

Counsel representing both the parties are present. Counsel for petitioner furnished a copy of the petition to the respondent. Counsel for respondent prayed for time to file counter. The matter is adjourned at request. Put up on 26.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

-sel-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc